## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2238
ANSWERED ON:11.03.2013
ENFORCEMENT OF TRADE AGREEMENTS
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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has entered into various international trade agreement during the last one year;
- (b) if so, the details thereof, country-wise along with the benefits likely to be accrued to various States particularly Karnataka;
- (c) the details of the mechanism available for the enforcement of these trade agreements and the international trade obligations;
- (d) whether there is any proposal to create a Trade Enforcement Unit to focus on the unfair international trade practices; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

- (a) No, Madam.
- (b)&(c) Does not arise.
- (d)&(e) No, as the Directorate General of Anti Dumping looks into all cases of unfair trade.